

**Annexure – 6**

**Name of the corporate debtor: Limtex (India) Limited ;**

**Date of commencement of CIRP : 13.06.2022;**

**List of creditors as on: 11.09.2022**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		DEVENDRA SHAH	Balance Sheet date	114330.00	114330.00	As per Balance Sheet	Employee	Nil					Pls refer note below
2		HRIDAYA SHANKAR MISHRA	Do	18125.00	18125.00	do	Employee	Nil					Pls refer note below
3		SAILEN MOHAN GHOSAL	Do	415561.00	415561.00	do	Employee	Nil					Pls refer note below
4		VASKAR KR CHAUDHARY	Do	285501.00	285501.00	do	Employee	Nil					Pls refer note below
		Total		<b>8,33,517.00</b>	<b>8,33,517.00</b>								

**NOTE : Consequent upon the order of the Learned Supreme Court in the matter of State Tax officer (1) Vs. Rainbow Papers Limited CIVIL APPEAL NO. 1661 OF 2020 directing to consider all statutory dues owed by the Corporate Debtor as available in the balance sheet of the CD, above claims pertaining to dues o/a gratuity payment of the employees of the CD have been admitted by the RP.**

